

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3645
ANSWERED ON:14.12.2012
ACCIDENT DEATH CLAIMS OF PRIVATE INSURANCE COMPANIES .
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of FINANCE be pleased to state:

- (a) the details of the premium collected and death claims settled by the private insurance companies during the last three years and the current year;
- (b) whether instances of insurance companies refusal to accept the accident death claim of insured persons have come to the notice of the Government during the aforesaid period;
- (c) if so, the details thereof, insurance company/ policy-wise;
- (d) whether the Government has fixed any norms pertaining to settlement of the death claims;
- (e) if so, the details thereof; and
- (f) the steps taken/ being taken by the Government against the erring insurance companies in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (f): The requisite information is being collected and the same will be laid on the Table of the House.